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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.833/252/HDB/2018
NAME OF THE COMPANY	Sai Arush Infra Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Venkata Nageswara Rao
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Suneel	PCS	9985718812	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	AO	9160001135	
for RoC			

ORDER

PCS for Applicant Company is present. Jr. Counsel for CGSC, RoC (H) is also present.

Heard both sides.

List it for orders on 07.09.2018.



Member (J)

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